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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12.01.2018

O.A./260/673/2016

P K PATRA

M.A./260/32/2018

-V/S-

M.A./260/250/2017

M/O RAILWAYS

FOR WITHDRAWAL OF OA, ON MEMO

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. S.Das

FOR RESPONDENTS(S) Adv.: Mr. S.K.Ojha

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels appearing for both the sides.</p> <p>Ld. Counsel for the applicant prays for withdrawal of the O.A. Prayer is allowed.</p> <p>O.A. is, accordingly, disposed of as withdrawn. Consequently, M.A.Nos. 250/2017 and 32/2018 are also disposed of.</p> <p><i>✓</i></p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p><i>SKS</i></p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>RK</p>

On. dt. 12.01.18

copies of
order are being
prepared for
counsel for
both sides.

12.01.18

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12-1-18
SAC(S)